

Name of the Corporate Debtor		MPS Car Care & Services Private Limited											
Date of commencement of CIRP		11/04/2023 (order received on 15/05/2023)											
List of creditors as on		15-11-2023											
List of operational creditors (Government dues)													
(Amount in Rs.)													
Sl. No.	Details of claimant		Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
	Department	Claimant	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% voting share in CoC, if applicable					
1	Employees' State Insurance Corporation, Pune	ESIC	29-05-2023	37,50,988	34,83,602	ESIC dues	No	18.70%	-	-	2,67,386	-	Since there is no financial debt, CoC has been constituted consisting of OCs
2	Employees' Provident Fund Organisation, Pune	EPFO	09-06-2023	1,02,400	1,02,400	EPFO dues	No	0.55%	-	-	-	-	Since there is no financial debt, CoC has been constituted consisting of OCs
3	Deputy Commissioner of State Tax (PUN-VAT-E-811/BHOSARI_506), Pune	GST	16-10-2023	1,73,53,992	-	GST dues	No	0.00%	-	-	-	1,73,53,992	
4	Asst. Commissioner of State Tax, BHOSARI_607, Pune	GST	02-11-2023	32,12,098	-	GST dues	No	0.00%	-	-	-	32,12,098	
				2,44,19,478	35,86,002				-	-	2,67,386	2,05,66,090	